

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No. 22/BB/ 17	-	Hearing	Rule 6 of IB	Emerson network power India Pvt.Ltd Vs.Tulip Data centre services Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Aloke Madappa 9845493943	Corporate Applicant	<i>Aloke Madappa</i>

ORDER

Counsel for petitioner is present. He has not furnished information as directed by this Tribunal dated 14/8/2017. Again he requested some more time to file necessary information as directed earlier. List it on 21/09/2017


MEMBER(J)


MEMBER(T)